

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 1881
TO BE ANSWERED ON 27.07.2017

Downgraded Mines under CIL

1881. SHRI HUKUM SINGH:

Will the **MINISTER OF COAL** be pleased to state:

- (a) whether the mines under Coal India Limited (CIL) have been downgraded; and
- (b) If so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER , NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a)& (b):As per information received, the grades of all the mines of Coal India Limited (CIL) were verified through Government Institutions and declared with the approval of Coal Controller Organisation (CCO) under Rule 4(3) & (4) of the Colliery Control Rules, 2004. Based on the analysis of samples conducted, 189 mines have been downgraded out of total 395 Mines of CIL.
